

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:91
ANSWERED ON:11.12.2013
ESTABLISHMENT OF SCHOOLS
Pratap Narayanrao Shri Sonawane

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to establish new schools in the rural/ semi-rural areas under various schemes during the Twelfth Five Year Plan;
- (b) if so, the number of such schools proposed to be set up State, year-wise;
- (c) the targets, if any, set up by the Government in this regard; and
- (d) the action plan of the Government to achieve the targets set for the purpose?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Dr. M. MANGAPATI PALLAM RAJU)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 91 FOR 11.12.2013 REGARDING "ESTABLISHMENT OF SCHOOLS" ASKED BY SHRI SONAWANE PRATAP NARAYANRAO, HON'BLE MEMBER OF PARLIAMENT

(a) The Government proposes to set up 6,000 schools – one in every block of the country as benchmark of excellence for providing quality education to talented rural children under Model School Scheme. The scheme has two modes of implementation, viz (i) setting up of 3,500 model schools in educationally backward blocks (EBBs) through State/UT Government; and (ii) the remaining 2,500 model schools under Public-Private Partnership (PPP) mode in blocks which are not educationally backward.

Under Rashtriya Madhyamik Shiksha Abhiyan (RMSA), with the objective to universalize secondary education and also to improve quality and equity, new secondary schools (class IX&X) are set up by way of up-gradation of Upper-Primary Schools wherever there are no secondary school within 5 Kilometers and where enrollment is sufficient at class VIII in the catchment area of 5 Kilometers.

Besides under Sarva Shiksha Abhiyan Scheme, new schools are being set up based on the proposals of the State Governments as per the neighbourhood norms.

(b) and (c) The number of schools proposed to be set up State-wise under both components of the Model School Scheme is given at Annexure. There are no year-wise targets for setting up model schools as the approval of Model Schools depends on receipt of viable proposals from State Governments/Union Territory Administrations under state sector component of the Scheme and setting up of model schools under Public Private Partnership (PPP) mode of the scheme depends on interest shown by private entities. Also under Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Sarva Shiksha Abhiyan (SSA), no fixed targets are set for establishment of new schools as they are demand driven schemes.

(d) Under the SSA and RMSA Programmes State/UT Governments prepare annual work plan/Proposals for the Central Government's approval, based on need, capacity, past progress and fund availability